

The High Court of Kerala

Kochi - 682 031
Dated- 24.02.2018

Proceedings

High Court establishment- filling up of vacancies in the category of Section Officer/Court Officer, High Court on temporary basis - orders issued.

- Read: 1. Writ Appeal No. 2166/2016 before this Honourable Court filed by Sri.B.Pradeep, Assistant Section Officer, High Court.
2. Appeal under Rule 27(c) of the Kerala High Court Service Rules, 2007 preferred by Sri.Ramesh K.R., Assistant Section Officer, High Court.
3. Rule 21 of the Kerala High Court Service Rules,2007.
4. High Court proceedings No. A5 - 91535/2017 (2) dated 01.02.2018
5. High Court proceedings No. A5 - 807/2016 dated 08.01.2018
6. High Court proceedings No. A5 - 42148/2016 dated 17.01.2018

Order No.A5-61894/2015

Consequent to the promotion of Smt. Cinci Sebastian and Smt. Mini M.S., Section Officers / Court Officers as Section Officers (HG) / Court Officers (HG), vide High Court Proceedings read (4) above, two vacancies arose in the category of Section Officer / Court Officer w.e.f. 08.01.2018 F.N. and 17.01.2018 F.N. in the Court Officer Cadre.

In the matter of promotion to the category of Section Officer/Court Officer, the Honourable then Chief Justice has ordered that in view of clause (vi) of the Criteria prescribed for promotion to selection categories, Sri.B.Pradeep, Assistant Section Officer be excluded from promotion to the category of Section Officer/ Court Officer until further orders and that the vacancies of Section Officer/ Court Officer be filled up on temporary basis subject to the decision of the Appellate Authority in the appeal read (2) above.

Accordingly, the vacancies in the category of Section Officer/Court Officer, High Court are filled up on temporary basis as follows:

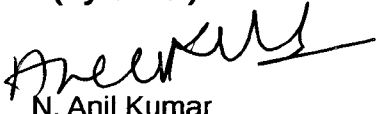
Sri. T.J. Thomas, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt.Cinci Sebastian, Section Officer/Court Officer promoted as Section Officer (H.G)/ Court Officer (H.G) on temporary basis. Sri. T.J. Thomas will take charge as Section Officer/ Court Officer from Smt. Sobhana T.T., Section Officer (H.G) / Court Officer (H.G), High Court, forthwith.

Smt. Parvathi S. Nair, Assistant Section Officer, High Court in the scale of pay of Rs.32300-68700 is promoted as Section Officer/Court Officer, High Court in the cadre of Court Officer, in the scale of pay of Rs.36600-79200 on temporary basis under the rule read (3) above, vice Smt. Mini M.S., Section Officer/Court Officer promoted as Section Officer (H.G)/

P.T.O.

Court Officer (H.G) on temporary basis. Smt. Parvathi S. Nair will take charge as Section Officer/ Court Officer from Smt. Geetha N., Section Officer(H.G) / Court Officer (H.G), High Court, forthwith.

(By Order)


N. Anil Kumar
Registrar General

To

The persons concerned.
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)
The Sub Treasury Officer, Ernakulam.
The Joint Registrars, High Court
The Deputy Registrars concerned, High Court
The Assistant Registrars concerned, High Court.
The Section Heads concerned.
The Confidential Assistants to the Registrars, High Court
The Confidential Assistant to the Additional Registrar (General Administration), High Court
The Finance Wing, High Court.
The G(Accounts-I, II & III) Sections, High Court
The I.T.Section, High Court (**For publishing in the High Court Website**)
The A1,A2, A3, and A4 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File.